Central Administrative Tribunal Principal Bench

(b9)

C.P. No. 224 of 1999 in O.A. No. 898 of 1999

New Delhi, dated this the 15th March,

2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Ms. Hem Lata Jain, D/o Shri J.B. Jain, R/o C-4/129-30, Sector-6, Rohini, Delhi-110085.

G.

Petitioner

(By Advocate: Shri M.K. Gupta)

Versus

Shri S.C. Poddar, Director of Education, Govt. of NCT of Delhi, Old Secretariat, Delhi.

.. Respondent

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Gupta states that the Tribunal's order has been complied with by respondents.

Accordingly the C.P. is dropped. Notices discharged.

(Dr. A. Vedavalli) Member (J) (S.R. Adige) Vice Chairman (A)

'gk'